

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5165/2017

RETAIL SALES MANAGER INDIAN OIL CORPORATION LTD. Appellant(s)

VERSUS

ANIL SINGH . & ORS.

Respondent(s)

WITH

C.A. No. 5171/2017 (III-A)

C.A. No. 5170/2017 (III-A)

Date : 07-11-2017 This appeal was called on for hearing today.

For Appellant(s) Ms.Mala Narayan,Adv.
Mr. Rahul Narayan, AOR

Mr.Rishabh Sancheti,Adv.
Mr. T. Mahipal, AOR

Mr. Gaurav Sharma, AOR

For Respondent(s) Mr.Yasir Rauf,Adv.
Mr. Gaurav Sharma, AOR

Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 5165/2017

The respondent No.1 has already filed the counter affidavit.

The respondent No.2 shall be at liberty to file the counter affidavit within a period of four weeks.

Service of notice is complete on the respondent No.5, but no one has entered appearance on his behalf.

In respect of respondent Nos.3 & 4 service is deemed complete as they are appellants in C.A.No.5171/2017.

C.A. No.5170/2017

The respondent No.1 shall be at liberty to file the counter affidavit within a period of four weeks.

Service of notice is complete on the respondent Nos.4 & 5, but no one has entered appearance on their behalf.

In respect of respondent Nos.2 & 3 service is deemed complete as they are appellants in C.A.No.5171/2017.

C.A.No.5171/2017

The respondent No.1 shall be at liberty to file the counter affidavit within a period of four weeks.

Ld.counsel for the appellant to file spare copies for issuance of NLPA to the respondent Nos.2 & 3 within two weeks as last chance.

List the matter again on 04.01.2018.

SANJAY PARIHAR
Registrar

SB